

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Contempt Petition No. 46 of 2006
in Original Application No. 352 of 2003

Jabalpur, this the 20th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Lalit Kumar & 4 others. Applicants

(By Advocate – Shri Praveen Dubey)

V E R S U S

Shri B.S. Virdi & 2 others. Respondents

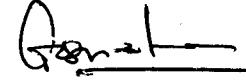
O R D E R (Oral)

By A.K. Gaur, Judicial Member –

The learned counsel for the applicants stated that he does not want to press this Contempt Petition. Accordingly, the same is dismissed as not pressed with liberty to the applicants to file a fresh Original Application.

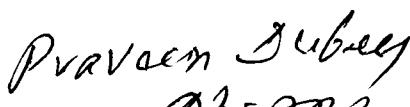
2. The Registry is directed to supply the copy of memo of parties to the concerned parties while issuing the certified copies of this order.


(A.K. Gaur)
Judicial Member

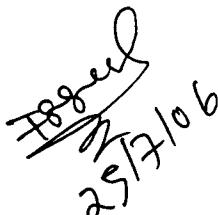

(Dr. G.C. Srivastava)
Vice Chairman

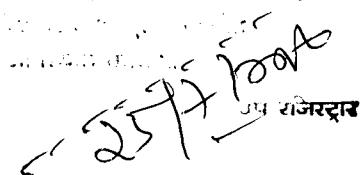
“SA”

प्राप्तिकरण सं. नं. ३५२/०३
प्राप्तिकरण सं. नं. ३५२/०३
(1) श्री अ. कौर गुप्त, विधायक, जलपुर
(2) अधिकारी विधायक, जलपुर
(3) अधिकारी विधायक, जलपुर
(4) अधिकारी विधायक, जलपुर


Praveen Dubey


Dr. G.C. Srivastava


25/7/06


25/7/06
प्राप्तिकरण सं. नं. ३५२/०३
प्राप्तिकरण सं. नं. ३५२/०३